## Annexure – 3

Name of the corporate debtor:CARNIVAL TECHNO PARK PRIVATE LIMITED; Date of commencement of CIRP: 13/02/2024; List of creditors as on: 18/02/2025

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
(Amount in ₹)														
	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual		Amount of claim under verification	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	covered by	Amount covered by guarantee	Whether related party?	% of voting share in CoC	that	dues, that may besetoff	admitted		
	Authum Investment & Infrastructure Limited (Erstwhile demerged company knows as Reliance Commercial Finance Limited)	01-03-2024	2,97,25,00,000.00	2,97,25,00,000.00	Secured Loan	Yes	Yes	No	71.76	0	No	0		Entire Amount of claim admitted is secured by Charge on receivable of Inter Corporate deposit, pledge on the shares of any carnival group company and corporate guarantee (Details mentioned in agreement)
2	Canara Bank	06-03-2024		1,16,99,83,474.66	Secured Loan	Yes	Yes	No	28.24	0	No	0		Entire Amount of claim admitted is secured by charge on the future rental income from the property of corporate debtor, mortgage of leasehold land/right owned by the corporate debtor and corporate guarantee (Details mentioned in agreement)
İ			4,14,24,83,474.66	4,14,24,83,474.66			1		100		1	1	1	